PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

LUMAX INDUSTRIES LIMITED

Registered Office: B-86, Mayapuri Industrial Area, Phase-I, New Delhi 110064.
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This corrigendum Public Announcement ("PA") to be read in connection with the Public Announcements issued on May 14, 2007 and June 30, 2007 by Enam Securities Pvt. Ltd. as Manager to the Offer on behalf of Stanley Electric Co., Ltd. (the "Acquirer") to the shareholders of Lumax Industries Limited (the "Target Company"/ "Lumax"), pursuant to and in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 1997 (the "Regulations").

The shareholders of Lumax are requested to kindly note the following:

1. Revised schedule of activities is as follows.

Activity	Original Schedule	Revised Schedule
Public Announcement	Monday, May 14, 2007	Monday, May 14, 2007
Specified Date (for the purpose of determining the names of shareholders to whom the Letter of Offer would be sent)	Friday, June 8, 2007	Friday, June 8, 2007
Last date for a Competitive Bid	Monday, June 4, 2007	Monday, June 4, 2007
Date by which Letter of Offer will be posted to shareholders	Saturday, June 23, 2007	Monday, December 10, 2007
Date of Opening of the Offer	Wednesday, July 4, 2007	Saturday, December 15, 2007
Last date for revising the Offer Price / No. of Equity Shares	Thursday, July 12, 2007	Monday, December 24, 2007
Last date of withdrawal of tendered application by the shareholders of Lumax	Wednesday, July 18, 2007	Monday, December 31, 2007
Date of Closing of the Offer	Monday, July 23, 2007	Thursday, January 3, 2008
Date by which acceptance/rejection under the Offer would be intimated and the corresponding payment for the acquired Equity Shares and/or the unaccepted Equity Shares/Share Certificate(s) will be dispatched /credited.	Tuesday, August 7, 2007	Friday, January 18, 2008

2. M.K. Jain Group comprising of Mr. Mahesh K. Jain, Smt. Pushpa Jain, Mr. Rajan Jain, Lumax Filters Pvt. Ltd., Lumax International Pvt. Ltd., Rajan Auto Ancillaries Pvt. Ltd. and Kriner Services Pvt. Ltd. earlier forming part of the Promoter/Promoter Group of Target Company and holding 9.23% of the Equity Share capital of the Target Company, has been subsequently declassified as Promoters with effect from June 30, 2007 and categorized in public shareholding. Post declassification of M. K. Jain Group from the Promoter category the Promoter group in aggregate along with the Acquirer held 5,017,833 Equity Shares representing 53.68% of the post Preferential Issue fully paid-up Equity Share capital of the Target Company. The M.K. Jain Group will now be eligible to participate in the Offer and the letter of offer will also be dispatched to them.

The other terms and conditions of the Offer remain unchanged.

The Acquirer and its Directors severally and jointly accept full responsibility for the information contained in this PA and also for the obligations of the Acquirer as laid down in the Regulations.

A copy of Public Announcement issued on May 14, 2007, June 30, 2007, this PA and any subsequent public announcements, if any will be available on SEBI's website at http://www.sebi.gov.in. Eligible persons who wish to participate in the Offer may also download the Letter of Offer, Form of Acceptance and Form of Withdrawal from the above mentioned website of SEBI, from the date of Opening of the Offer, i.e. December 15, 2007 and can apply on the same.

ISSUED BY (Manager to the Offer)

ENAM

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This PA is issued on behalf of the Acquirer.

THE ACQUIRER:

STANLEY ELECTRIC CO., LTD.
2-9-13 Nakameguro,
Meguro-ku, Tokyo,
153-8636, Japan

Date: December 10, 2007
Place: Mumbai

15 x 12